

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 08.07.2022 (FRIDAY)**

**COURT –II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	I.A. No. 1926 of 2022 in Comp. App. (AT) (Ins) No. 679 of 2022	Vikas Jain Vs. Devyog Projects Pvt. Ltd. & Anr.	Mohit Chaudhary	Upasana Chandrashekaran-R1 Prabhjit Singh Soni-IRP

### **For Admission (After Notice)**

2.	Comp. App. (AT) (Ins) No. 440 of 2021	Hitesh Rathod Vs. Ariisto Developers Pvt. Ltd. Acting through Mr. Jayesh Sanghrajka, Resolution Professional & Ors.	Aditya Dewan	Zinnea Mehta Chintan Gandhi Jay Sangrajka-RP Tishampati Sen-R1
3.	Comp. App. (AT) (Ins) No. 807 of 2021	Sudip Dutta @ Sudip Bijoy Dutta Vs. State Bank of India	Kumar Anurag Singh	Ashwini Kr. Singh Joydip Mukherjee
4.	Comp. App. (AT) No. 65 of 2022	Venus Petrochemicals (Bombay) Pvt. Ltd. & Ors. Vs. Sunil M. Thakkar & Ors.	Aaditya Pande	Gaurav H Sethi Anmol Joshi-R1 & R2

### **For Hearing**

5.	Comp. App. (AT) (Ins) No. 24 of 2021 <b>(PH)</b>	Dinesh G. Jaiswal Vs. Punjab National Bank & Anr.	Purushottam Kumar Jha	Aditya Dewan-R1 & R2
6.	Comp. App. (AT) (Ins) No.15 of 2021	Anuj Gupta Vs. Stressed Assets Stabilisation Fund & Anr.	Henna George	Siddhartha Barua Praful Jindal-R1 Jigar P. Shah
7.	Comp. App. (AT) (Ins) No. 234 of 2021	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt. Ltd.	G.S. Mathur	Sameer Rastogi Sarvesh Kashyap

<b>8.</b>	Comp. App. (AT) (Ins) No. 504 of 2021	Zubin Bharucha Vs. Reliance AIF Management Company Ltd. and Ors.	Sulabh Rewar	Amit Agarwal-R1 & R2
<b>9.</b>	Comp. App. (AT) (Ins) No. 765 of 2021	Altico Capital India Ltd. & Anr. Vs. Rajesh Patel & Ors.  <b>With</b>	Vijay Purohit	Abhijeet Sinha Nitin Mishra Mitali Gupta-R1
<b>10.</b>	Comp. App. (AT) (Ins) No. 766 of 2021	Altico Capital India Ltd. & Anr. Vs. Ajay Agarwal & Ors.	Vijay Purohit	Sagar Wagle Saurabh Jain-R1 to R4
<b>11.</b>	Comp. App. (AT) No. 22 of 2021	Meghdoot Services Ltd. Through Mr. Pradip Prasad Vs. Registrar of Companies, West Bengal	Abhishek Gupta	Kamal Kant Jha

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By order of Hon'ble Chairperson  
-sd/-  
Registrar